GOVERNMENT OF INDIA MINISTRY OF YOUTH AFFAIRS & SPORTS (DEPARTMENT OF SPORTS)

LOK SABHA UNSTARRED QUESTION NO. †1745 TO BE ANSWERED ON 20.12.2018

Development of Sports Complexes

†1745. SHRI SATISH CHANDRA DUBEY:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether adequate funds have been allocated for the development of state-of-the-art sports complexes and entertainment facilities for the youth under any scheme or project;
- (b) if so, the details thereof;
- (c) whether experts from foreign companies have been invited to collaborate with Indian companies for development of sports and entertainment facilities in the country particularly in urban areas; and
- (d) if so, the details thereof?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR YOUTH AFFAIRS & SPORTS {COL. RAJYAVARDHAN RATHORE (RETD.)}

(a) to (d) 'Sports' is a State subject. Therefore, State has primary responsibility for promotion and development of sports in respective state including sports infrastructure viz. Sports arenas, recreational facilities for youth, etc. However, the Ministry of Youth Affairs and Sports and the Sports Authority of India supplement the efforts of the State Governments under their schemes aiming at holistic development of youth, broad-basing of sports and achieving excellence in sports. Under Khelo India Scheme indicative allocation of Rs.435 crore has been made for creation / upgradation of sports infrastructure in the country.

Collaboration of foreign experts with Indian company for development of sports and entertainment facilities in the country particularly in urban areas is governed by Mission Guidelines for Smart Cities. This Ministry has no role in it.
